

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

**SUB: DISTRICT AND SESSIONS JUDGES - Appointment of
certain In-service and Retired Selection Grade Scale
District Judges as Super Time Scale District Judges -
ORDERS - ISSUED.**

- READ: 1. High Court's letter Roc.No.665/2022-B.Spl., dated
19.09.2022.
2. G.O.Ms.No.60, Law (L.A &J-SC.F) Department, dated
28.10.2022 from the Government of Andhra Pradesh.

ORDER ROC.NO.665/2022-B.SPL. DATED:31.10.2022

The High Court made the following Order:-

On the recommendation made by the High Court, the Government of Andhra Pradesh in its G.O.2nd read above, issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges.

The following Fourteen (14) in-service Selection Grade Scale District Judges are appointed as Super Time scale District Judges in the Scale of Pay of. Rs.70290-1540-76450/- with effect from the dates mentioned against their names:

SL NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	HON'BLE SRI JUSTICE A.V.RAVINDRA BABU Judge of the High Court of Andhra Pradesh.	From 26.04.2020 to 03.08.2022 till His Lordship appointment as Judge of High Court of Andhra Pradesh
2.	HON'BLE DR. JUSTICE V.RADHA KRISHNA KRUPA SAGAR, Judge of the High Court of Andhra Pradesh.	From 26.04.2020 to 03.08.2022 till His Lordship appointment as Judge of High Court of Andhra Pradesh

3.	SRI Y.LAKSHMANA RAO, District and Sessions Judge now working as Registrar General, High Court of Andhra Pradesh.	From 05.12.2020 onwards
4.	SRI MOULANA JUNAID AHMED, Chairman, Industrial Tribunal- cum-Presiding Officer, Labour Court, Guntur.	From 06.12.2020 onwards
5.	SMT. SUNITHA GANDHAM, District and Sessions Judge now working as Registrar (Vigilance), High Court of Andhra Pradesh.	From 05.12.2020 onwards
6.	SRI G.SRINIVAS, Prl. District and Sessions Judge, Ananthapuramu.	From 05.12.2020 onwards
7.	SRI ALAPATI GIRIDHAR, District and Sessions Judge now working as Registrar (Administration), High Court of Andhra Pradesh.	From 05.12.2020 onwards
8.	SRI C.PURUSHOTTAM KUMAR, Prl. District and Sessions Judge, West Godavari at Eluru.	From 07.12.2020 onwards
9.	SRI D.TIRUMALA RAO, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuramu.	From 07.12.2020 onwards

10.	SRI B.SAI KALIAN CHAKRAVARTHI, Prl. District and Sessions Judge, Vizianagaram.	From 05.12.2020 onwards
11.	SRI G.GOPI, Prl. District and Sessions Judge, Srikakulam.	From 01.09.2021 onwards
12.	SMT. ARUNA SARIKA, Prl. District and Sessions Judge, Krishna at Machilipatnam.	From 01.02.2022 onwards
13.	SRI SHAIK INTIAZ AHMED, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	From 04.08.2022 onwards
14.	DR. C.YAMINI, Prl. District and Sessions Judge, Nellore.	From 04.08.2022 onwards

The following three (03) retired Selection Grade scale District and Sessions Judges are appointed as Super Time scale District Judges in the Scale of Pay of. Rs.70290-1540-76450/- with effect from the dates mentioned against their names:

SL NO	NAME OF THE RETIRED SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	SRI G.VENKATA KRISHNAIAH, Formerly Prl. District and Sessions Judge, Nellore now retired from service.	From 26.04.2020 to 31.10.2020 till the date of retirement.

2.	SRI G.RAMA KRISHNA, Formerly Prl. District and Sessions Judge, Krishna at Machilipatnam, now retired from service.	From 26.04.2020 to 31.01.2022 till the date of retirement.
3.	SRI G.GOPI CHAND, Formerly Prl. District and Sessions Judge, Guntur, now retired from service.	From 26.04.2020 to 31.08.2021 till the date of retirement.

Screeh
31.10.22
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Registrar (Administration), High Court of Andhra Pradesh.
6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi..
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Kurnool, Guntur, Ananthapuramu, West Godavari at Eluru , Vizianagaram, Srikakulam, Krishna at Machilipatnam, Kadapa and Nellore.
12. The Section Officers, B.Section, and Establishment Section, High Court of Andhra Pradesh, (for taking necessary action in the matter)

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Andhra Pradesh State Judicial Service - Super Time Scale District Judges - Appointment of 14 in-service Selection Grade Scale District Judges and 03 retired Selection Grade Scale District Judges as Super Time Scale District Judges - Orders - Issued.

LAW (LA&J-SC.F) DEPARTMENT

G.O.Ms.No.60

Dated:28.10.2022
Read the following:-

1. G.O.Ms. No.106, Law (LA & J - SC.F) Dept., dated:27.08.2003.
2. G.O.Ms. No.119, Law (LA & J - SC.F) Dept., dated:02.08.2008.
- 3.G.O.Ms. No. 60, Law (LA & J - SC.F) Dept., dated:19.04.2010.
- 4.G.O.Ms. No.108, Law (LA & J - SC.F) Dept., dated:06.08.2010.
- 5.From the Registrar (Vigilance), High Court of Andhra Pradesh D.O. Lr. No.665/2022-B.Spl., dated 20.09.2022.

ORDER:

The Registrar (Vigilance), High Court of A.P. in the letter fifth read above has stated that as per rule 4(2) of Andhra Pradesh State Judicial Service Rules, 2007, the appointment to the class of Super Time Scale District Judges shall be by promotion on the basis of merit-cum-seniority, from among the cadre of Selection Grade Scale District Judges who have completed 3 years of service as Selection Grade Scale District Judges.

2. The Registrar (Vigilance), High Court of Andhra Pradesh, has stated that Hon'ble High Court decided to recommend the names of 14 in-service Selection Grade Scale District Judges and 03 retired Selection Grade Scale District Judges who have completed 3 years of service as Selection Grade Scale District Judges for appointment to Super Time Scale District Judges and requested the Government to issue necessary orders.

3. Government, after careful examination of the matter, hereby issue orders appointing the following 14 in-service Selection Grade Scale District Judges and 03 retired Selection Grade Scale District Judges as Super Time Scale District Judges with effect from the dates shown against their names:-

HON'BLE JUDGES AND INSERVICE SELECTION GRADE SCALE DISTRICT JUDGES		
SL	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	SRI A.V.RAVINDRA BABU	From 26.04.2020 to 03.08.2022 till His Lordship appointment as Judge of High Court of Andhra Pradesh
2.	DR. V.RADHA KRISHNA KRUPA SAGAR	From 26.04.2020 to 03.08.2022 till His Lordship appointment as Judge of High Court of Andhra Pradesh
3.	SRI Y.LAKSHMANA RAO	From 05.12.2020 onwards
4.	SRI MOULANA JUNAID AHMED	From 06.12.2020 onwards

Contd/-

5.	SMT. SUNITHA GANDHAM	From 05.12.2020 onwards
6.	SRI G.SRINIVAS	From 05.12.2020 onwards
7.	SRI ALAPATI GIRIDHAR	From 05.12.2020 onwards
8.	SRI C.PURUSHOTTAM KUMAR	From 07.12.2020 onwards
9.	SRI D.TIRUMALA RAO	From 07.12.2020 onwards
10.	SRI B.SAI KALYAN CHAKRAVARTHI	From 05.12.2020 onwards
11.	SRI G.GOPI	From 01.09.2021 onwards
12.	SMT. ARUNA SARIKA	From 01.02.2022 onwards
13.	SRI SHAIK INTIAZ AHMED	From 04.08.2022 onwards
14.	DR. C.YAMINI	From 04.08.2022 onwards

RETIRED SELECTION GRADE SCALE DISTRICT JUDGES		
SL	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	SRI G.VENKATA KRISHNAIAH	From 26.04.2020 to 31.10.2020 till the date of retirement.
2.	SRI G.RAMA KRISHNA	From 26.04.2020 to 31.01.2022 till the date of retirement.
3.	SRI G.GOPI CHAND	From 26.04.2020 to 31.08.2021 till the date of retirement.

4. The Registrar General, (Vigilance), High Court of A.P., shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

Dr. SAMEER SHARMA
CHIEF SECRETARY TO GOVERNMENT

To
The Registrar (Vigilance), High Court of A.P., Nelapadu, Guntur District.
(with a request to communicate the copies to the concerned)

Copy to:

The Accountant General, Andhra Pradesh, Vijayawada

The Pay & Accounts Officer, Vijayawada.

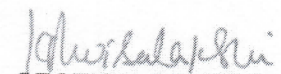
The Secretary to Government of India, Ministry of Law, Justice & C.A.,
New Delhi.

The Nodal Officer, Law Department for uploading in e-gazette

P.S. to Secy., Law

SF/SC

//FORWARDED:BY ORDER//


SECTION OFFICER (SC)

(V)